

जलावा 5155 घरों तथा 4294 भोंपड़ियों को कति पहुँची है। 459.31 लाख रुपए की सार्वजनिक सम्पत्ति नष्ट होने का अनुमान है।

राज्य सरकार ने सूचित किया है कि जैसे-जैसे बाढ़ कम हो रही है वास्तविक स्थिति का मूल्यांकन किया जा रहा है।

प्राकृतिक प्रकोपों के लिए गुजरात सरकार को 9.56 करोड़ रुपए की मार्जिन धन-राशि उपलब्ध है। इसके अतिरिक्त, केन्द्रीय सहायता की मात्रा के प्रश्न पर तब विचार किया जाएगा जब राज्य सरकार आवश्यक ज्ञापन भेजेगी ताकि केन्द्रीय दल राहत संबंधी व्यय की जरूरतों को मूल्यांकन करके उच्च स्तरीय समिति [जिसका अध्यक्ष योजना आयोग का सदस्य (कृषि) होता है] को अपनी सिफारिश प्रस्तुत कर सके।

(ग) राज्य सरकार ने सूचना दी है कि बांधों को सुदृढ़ बनाने के लिए तथा आवश्यकता पड़ने पर अतिरिक्त स्पिल-वे की व्यवस्था करने के लिए एक योजना तैयार की जा रही है।

**Basic amenities for residents of Pushp Vihar Government Colony, New Delhi**

5789. SHRI DAYA RAM SHAKYA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have provided necessary facilities, such as street lights, roads, water etc. to the residents of Pushp Vihar Government Colony, New Delhi; and

(b) if not, the reasons therefor and by what time the residents will be able to get all these facilities?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) 75 per cent of the roads within Sector I of the colony where quarters have been allotted have been provided with street lights by DESU at Government cost and balance work, which is in progress is likely to be completed by 30-9-80. Further Delhi Water Supply & Sewage Disposal Undertaking of MCD

has provided bulk connection for supply of 1.5 lakh gallons of water per day. This supply is supplemented by CPWD from tube wells and a total supply of 200 gallons of water per quarter per day is being maintained. All the roads have been laid in this Sector, but the black topping of some portions of the roads is yet to be completed, which work is expected to be taken up after monsoon and completed by the middle of October, 1980.

(b) The quarters were released for allotment after internal services had been provided and external services had been provided to a reasonably satisfactory level. The remaining works regarding street lighting and roads are expected to be completed by October, 1980 as indicated above.

**Licences for Cooperative Sugar Factories in Maharashtra**

5790. SHRI RAMAKRISHNA MORE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government intend to issue licences to new co-operative sugar factories;

(b) if so, what are the applications pending from Maharashtra State; and

(c) the factories for which Government intend to issue licences?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) A statement showing applications pending for grant of licence, for establishment of new Cooperative sugar factories in Maharashtra State is attached.

(c) After due examination licences will be granted for the establishment of new sugar factories which are in accordance with the guidelines indicated in the Press Note dated 4th July, 1980 issued by the Government in this regard, and in consonance with the overall Plan targets to be finalised.

## Statement

Pending applications for grant of Industrial Licences for new Cooperative sugar factories in Maharashtra State.

S. No.	Name of the proposed Cooperative Sugar factory	Proposed Location	Capacity tonnes cane/day
1.	Shri Vighnagar Sahakari Sakhar Karkhana Ltd.	Tehsil Junar Distt. Poone.	1250
2.	Sahakari Sakhar Karkhana Ltd., Atpadi.	Tehsil Atpadi Distt. Sangli	1250
3.	Vasantrao Dada Patil Sahakari Sakhar Karkhana	Vithewadi (Lohoner) Tehsil Kalwan Distt. Naik	1250
4.	Sirpur Shetkari Sahakari Sakhar Karkhana Ltd.	Tehsil Shirpur Distt. Dhulia	1250
5.	Hutatma Kisan Ahir Sahakar Sakhar Karkhana Ltd.	Tehsil Walwa Distt. Sangli	1250

## Export of stolen Idols

5791. SHRI N. DENNIS: Will the Minister of EDUCATION be pleased to state:

(a) whether a large number of cases came to the knowledge of Government about stolen idols being sent out of India during the financial years 1977-78, 1978-79 and 1979-80;

(b) if so, the details thereof, State-wise;

(c) the steps taken in these cases to recover the idols; and

(d) the steps taken to apprehend the idol lifters?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) According to the C.B.I., there are three cases of stolen idols being sent out of India during the financial years 1977-78, and 1978-79.

(b) In these three cases, all relating to Tamil Nadu, six metal images are involved. Two of the images represent Nataraja, the four other being Rama, Lakshman, Devi and Anjaneya.

(c) and (d). The Tamil Nadu agency which is investigating the cases, has made reference to the Interpol Wing of the Central Bureau of Investigation for part enquiries in the case abroad. Accordingly, the Interpol has sought the assistance of Interpol of Washington.

## Selection of candidates in National School of Drama, New Delhi

5792. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION be pleased to state:

(a) whether the National School of Drama, New Delhi, select candidates for training in Dramatics for three year Degree Course every year;

(b) if so, the number of candidates selected during the last three years for this purpose;

(c) whether any seats have been reserved for candidates belonging to Scheduled Castes and Scheduled Tribes;

(d) if so, the number of the candidates selected for this year alongwith those belonging to Scheduled Castes and Scheduled Tribes; and

(e) the criteria for the selection of the candidates?